

ITEM NO.13 + 61

COURT NO.8

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 55892/2024

[Arising out of impugned final judgment and order dated 29-11-2023
in WA No. 2592/2023 passed by the High Court of Orissa at Cuttack]

STATE OF ORISSA & ORS.

Petitioner(s)

VERSUS

HARIHAR PATI & ANR.

Respondent(s)

IA No. 160368/2025 - CONDONATION OF DELAY IN FILING
IA No. 160370/2025 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS, IA No. 160369/2025 - EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT

WITH

Diary No(s). 55335/2024 (XI-A)
FOR ADMISSION and I.R.

IA No. 156693/2025 - CONDONATION OF DELAY IN FILING
IA No. 156695/2025 - CONDONATION OF DELAY IN REFILING / CURING THE
DEFECTS, IA No. 156694/2025 - EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT

with

SLP (C) Diary No(s). 30519/2025
IA No. 161748/2025 - CONDONATION OF DELAY IN FILING

Date : 18-07-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE N.V. ANJARIA

For Petitioner(s) : Mr. Pitamber Acharya, Adv. General, Odisha
Mr. R. M. Patnaik, AOR
Mr. Shovan Mishra, AOR
Ms. Bipasa Tripathy, Adv.
Ms. Sukanya Das, Adv.
Mr. Shlok Luthra, Adv.
Mr. Debabrata Dash, Adv.

Mr. Subhasish Mohanty, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on the Special Leave Petitions as well as on the application(s) for condonation of delay.

Tag with SLP (C) Diary No. 33400 of 2023 and SLP (C) Diary No. 55105 of 2024.

List all the cases together on 24.07.2025.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(RENU BALA GAMBHIR)
ASSISTANT REGISTRAR